

From,

**Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**Smt. Saroj Yadav, HJS
Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.**

No. 674 /Admin. (Services)/2018 Dated: Allahabad: November 15, 2018

Subject: Regarding nomination of Judicial Officers for participating in the Management Development Programme/ Capacity Building Programme at IIPA, New Delhi.

Madam,

With reference to your letter no. JTRI/2645 dated 06.11.2018 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of Management Development Programme/ Capacity Building Programme from 03.12.2018 to 07.12.2018 and 17.12.2018 to 21.12.2018 at Indian Institute of Public Administration (IIPA), New Delhi and also to nominate the officers mentioned in enclosed Lists 'A' and 'B' including the name of Sri Udai Pratap Singh, Joint Registrar (Judicial) (Accounts), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow for the said training programme from 03.12.2018 to 07.12.2018 and Sri Vinod Singh Rawat, Officer-On-Special Duty (Judicial), High Court of Judicature at Allahabad for the said training programme from 17.12.2018 to 21.12.2018 at Indian Institute of Public Administration (IIPA), New Delhi.

I am, further to say that Hon'ble Court has also been pleased to approve the list 'A' and 'B' with certain modification/changes that name of Sri Pradeep Kumar Consul, District & Sessions Judge, Hamirpur has now been inducted at serial no. 04 of the list 'A' in place of Sri Dinesh Kumar Sharma-III, District & Sessions Judge, Etawah and he has been nominated for the said training programme scheduled from 03.12.2018 to 07.12.2018 at Indian Institute of Public Administration (IIPA), New Delhi. Further, three Officers namely; Sri Rajendra Kumar Singh, Civil Judge, Junior Division, Baheri (Bareilly), Sri Sanjiv Kumar Tripathi, Civil Judge, Junior Division, Duddhi (Sonbhadra) & Sri Ashish Kumar Rai, Civil Judge, Junior Division, Lakhimpur Kheri whose names find place at serial no. 34, 35 & 37 of the proposed List-'A' respectively have now been nominated for the batch scheduled from

17.12.2018 to 21.12.2018 and in their place, three Officers namely; Smt. Pragya Singh-II, Judicial Magistrate, Barabanki, Smt. Minakshi Sinha, Civil Judge, Junior Division, Gautam Buddha Nagar & Sri Mayank Tripathi, Judicial Magistrate, Allahabad whose names find place at serial nos. 29, 30 & 31 of the proposed List-'B' have now been nominated for the batch scheduled from 03.12.2018 to 07.12.2018 for the said training programme at Indian Institute of Public Administration (IIPA), New Delhi. The updated lists 'A' & 'B' with aforesaid changes/modifications have been enclosed herewith.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosures: As above

Sd/-

(Atul Srivastava)

Joint Registrar (Judicial) (Services)

No. 674 (i)/Admin.(Services)/2018 dated: November 15, 2018

Copy forwarded for information and necessary action to

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges, Subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officer concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi for participation in the aforesaid training.
3. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P., Estate, Ring Road, New Delhi-110002.
4. Sri Atul Kumar Gupta, Chairman, State Transport Appellate Tribunal, U.P., Lucknow, Sri Kautilya Gaur, District & Sessions Judge, Shamli at Kairana, Sri Kuldeep Kumar-II, Officer-On-Special Duty, Amethi, Sri Pramod Kumar-V, District & Sessions Judge, Ballia, Sri Viqar Ahmed Ansari, Chairman & Member Administrative Tribunal III & I, U.P., Lucknow, Sri Hasnain Qureshi, District & Sessions Judge, Azamgarh, Sri Subhash Chand, District & Sessions Judge, Ramabai Nagar, Smt. Saroj Yadav, Director, Judicial Training & Research Institute, U.P., Lucknow, Smt. Prem Kala Singh, Chairman, Commercial Tax Tribunal, U.P., Lucknow, Sri Pradeep Kumar Consul, District & Sessions Judge, Hamirpur, Sri Mukesh Mishra, Legal Adviser, U.P. Jal Nigam, Lucknow, Sri Pradeep Kumar Gupta, Judicial Member, Commercial Tax Tribunal, U.P., Meerut, Sri Vivek Kumar Dubey, Judicial Member, Commercial Tax Tribunal, U.P., Kanpur, Sri Jai Prakash Singh-II, Special Secretary & Addl. L.R. (Nyay Vibhag), Government of Uttar Pradesh, Lucknow, Sri Santosh Rai, Additional Director (Research), Judicial Training & Research Institute, U.P., Lucknow, Sri Udai Pratap Singh, Joint Registrar (Judicial) (Accounts), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow, Sri Ram Nagina Yadav, Additional Director (Training), Judicial Training & Research Institute, U.P., Lucknow, Sri Vinod Singh Rawat, Officer-On-Special Duty (Judicial), High Court of Judicature at Allahabad and Sushri Shambhavi Yadav, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow with the request to kindly report at the Indian Institute of Public Administration (IIPA), New Delhi for participation in the aforesaid training.
5. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
6. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Enclosures: As above

Sd/-

(Kuldeep Narayan)

Assistant Registrar (Services)

Updated List - A **Judicial Training & Research Institute, U.P. Lucknow**



Special Training Programme on Management For Judicial Officers **Duration: 03.12.2018 to 07.12.2018**

Sl. No	I.D.	Batch	Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	1914	DHJS-2000	Atul Kumar Gupta	Chairman, State Transport Appl. Tribunal	Lucknow
2.	1915	DHJS-2000	Kautilya Gaur	District & Sessions Judge	Shamli at Kairana
3.	1916	DHJS-2000	Kuldeep Kumar-II	O.S.D.	Amethi
4.	5155	1984	Pradeep Kumar Consul	District & Sessions Judge	Hamirpur
5.	1918	DHJS-2000	Pramod Kumar-V	District & Sessions Judge	Ballia
6.	5406	1986	Shiv Shanker Prasad	Ist Addl. District & Sessions Judge	Kushi Nagar at Padrauna
7.	5407	1986	Mukesh Mishra	Legal Adviser, U.P. Jal Nigam	Lucknow
8.	5408	1986	Ramesh Chandra-V	Ind A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Baghpat
9.	5409	1986	Sant Ram	Ist Addl. District & Sessions Judge	Mainpuri
10.	5412	1986	Badam Singh	Ist Addl. District & Sessions Judge	Ghazipur
11.	5414	1986	Vijendra Singh	Ist Addl. District & Sessions Judge	Ramabai Nagar
12.	5416	1986	Satish Kumar-II	Principal Judge, Family Court	Ghazipur
13.	5419	1986	Prem Nath	Ist Addl. District & Sessions Judge	Bulandshahar
14.	5422	1986	Gajendra Kumar	Ind A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Deoria
15.	5426	1987	Surendra Singh-I	Ind A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Allahabad
16.	5427	1987	Dr. Ashok Kumar Singh-IV	Ist Addl. District & Sessions Judge	Gautambuddha Nagar
17.	5429	1987	Sarvesh Chandra Pandey	Ist Addl. District & Sessions Judge	Azamgarh
18.	5431	1987	Madan Lal Nigam	Ist Addl. District & Sessions Judge	Basti
19.	6345	2003	Smt. Archana Gupta	Judge Small Causes Court	Aligarh
20.	6346	2003	Avadhesh Pandey	Chief Judicial Magistrate	Bulandshahar
21.	6347	2003	Anil Kumar Seth	Chief Judicial Magistrate	Bareilly
22.	6348	2003	Netra Pal Singh	Chief Judicial Magistrate	Sonbhadra
23.	6349	2003	Amarjeet	Chief Judicial Magistrate	Budaun
24.	6503	2003	Vijay Kumar Verma-I	Chief Judicial Magistrate	Aligarh
25.	6350	2003	Prahalad Singh-II	Civil Judge (Senior Div.)	Aligarh
26.	6351	2003	Arvind Kumar Yadav-II	Chief Judicial Magistrate	Firozabad
27.	6352	2003	Shakti Singh	Chief Judicial Magistrate	Mainpuri
28.	6353	2003	Ombir	Judge Small Causes Court	Jhansi
29.	1934	2012	Neeraj Kushwaha	Civil Judge (Junior Div.)	Barabanki
30.	1936	2012	Smt. Sudha Singh	Civil Judge (Junior Div.)	Varanasi
31.	1937	2012	Smt. Kavita Agrawal	Civil Judge (Junior Div.)	Moradabad
32.	1940	2012	Smt. Sapna Tripathi	Spl. Judicial Magistrate (C.B.I.)	Lucknow
33.	1942	2012	Sushri Kavita Singh	Civil Judge (Junior Div.)	Kanpur Nagar
34.	1945	2012	Smt. Pooja Gupta	Civil Judge (Junior Div.)	Rai Bareli
35.	1948	2012	Smt. Babita Pathak	Civil Judge (Junior Div.)	Allahabad
36.	1949	2012	Smt. Pragya Singh-II	Judicial Magistrate	Barabanki
37.	1950	2012	Smt. Minakshi Sinha	Civil Judge (Junior Div.)	Gautambuddha Nagar
38.	1953	2012	Mayank Tripathi	Judicial Magistrate	Allahabad
39.	6523	DHJS-2007	Santosh Rai	Addl. Director (Research), JTRI, UP,	Lucknow
40.			Officer from Registry	Hon'ble High Court	

Updated List - B **Judicial Training & Research Institute, U.P. Lucknow**



Special Training Programme on Management For Judicial Officers **Duration: 17.12.2018 to 21.12.2018**

Sl. No	I.D.	Batch	Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	1919	DHJS-2000	Viqar Ahmed Ansari	Chairman & Member, Administrative Tribunal UP III & I	Lucknow
2.	1920	DHJS-2000	Hasnain Qureshi	District & Sessions Judge	Azamgarh
3.	1921	DHJS-2000	Subhash Chand	District & Sessions Judge	Ramabai Nagar
4.	5151	1984	Smt. Saroj Yadav	Director, Judicial Training & Research Institute, UP,	Lucknow
5.	5154	1984	Smt. Prem Kala Singh	Chairman, Commercial Tax Tribunal	Lucknow
6.	5432	1987	Surendra Prasad (Mishra)	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Etah
7.	5437	1987	Pradeep Kumar Gupta	Judicial Member, Commercial Tax Tribunal	Meerut
8.	5439	1987	Nalin Kumar Srivastava	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	G.B.Nagar
9.	5440	1987	Jitender Kumar	Addl. District & Sessions Judge	Lakhimpur-Mohammadi
10.	5441	1987	Vivek Kumar Dubey	Judicial Member, Commercial Tax Tribunal	Kanpur
11.	5442	1987	Yashwant Kumar Mishra	Principal Judge, Family Court	Sonbhadra
12.	5443	1987	Ram Pal Singh-II	Ist Addl. District & Sessions Judge	Sultanpur
13.	5444	1987	Pramod Kumar Srivastava-II	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Meerut
14.	5448	1987	Gyan Prakash Tewari-I	Principal Judge, Family Court	Jaunpur
15.	5449	1987	Jai Prakash Singh-II	Spl. Sec.& Addl. LR (Nyay Vibhag), Government of U.P.	Lucknow
16.	5450	1987	Jai Shankar Mishra	Ist Addl. District & Sessions Judge	Shahjahanpur
17.	5452	1987	Mridulesh Kumar Singh	Ist Addl. District & Sessions Judge	Bahraich
18.	5453	1987	Shiv Mani Shukla	Ist Addl. District & Sessions Judge	Hardoi
19.	6354	2003	Sarvjeet Kumar Singh	Chief Judicial Magistrate	Agra
20.	6355	2003	Smt. Parul Verma	Civil Judge (Senior Div.)	Fatehpur
21.	6356	2003	Nitendra Kumar	Civil Judge (Senior Div.)	Agra
22.	6357	2003	Ashutosh Kumar Singh	Chief Judicial Magistrate	Chitrakoot
23.	6358	2003	Rahul Singh-I	Chief Judicial Magistrate	Balrampur
24.	6359	2003	Mahesh Chandra Verma	Judge Small Causes Court	Saharanpur
25.	6360	2003	Ashish Kumar Chaurasia	Special C.J.M.	Agra
26.	6361	2003	Omvir Singh-II	Civil Judge (Senior Div.)	Shahjahanpur
27.	6362	2003	Smt. Archana	Judge Small Causes Court	Ghaziabad
28.	6363	2003	Parmeshwar Prasad	Judge Small Causes Court	Moradabad
29.	1943	2012	Rajendra Kumar Singh	Civil Judge (Junior Div.)	Bareilly-Baheri
30.	1944	2012	Sanjiv Kumar Tripathi	Civil Judge (Junior Div.)	Sonbhadra-Duddhi
31.	1946	2012	Ashish Kumar Rai	Civil Judge (Junior Div.)	Lakhimpur Kheri
32.	1954	2012	Navneet Singh	Judicial Magistrate	Varanasi
33.	1960	2012	Amar Pratap Chaudhari	Civil Judge (Junior Div.)	Sitapur
34.	1961	2012	Smt. Toolika Bandhu	Civil Judge (Junior Div.)	Aligarh
35.	1962	2012	Sushri Shambhavi Yadav	Law Officer (Women), UP Rajya Mahila Ayog	Lucknow
36.	1964	2012	Smt. Shraddha Bhartiya	Metropolitan Magistrate	Kanpur Nagar
37.	1965	2012	Manish Kumar-II	Judicial Magistrate	Gautambuddha Nagar
38.	1966	2012	Achal Pratap Singh	Judicial Magistrate	Lucknow
39.	5737	1990	R. N. Yadav	Addl. Director (Training), JTRI, UP,	Lucknow
40.			Officer from Registry	Hon'ble High Court	